

ANNEXURE A - 2

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in	Remarks,
				admitted					Annexure	if any
		No. of claims	Amount	No. of claims	Amount of claims					
					admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received from this category of creditor by RP till 5th July, 2023
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received from this category of creditor by RP till 5th July, 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	5,933,436,051.48	4	5,878,436,051.48	0	60,000,000.00	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	22,293,307,980.90	13	20,479,914,061.90	0	1,813,393,919.00	0.00	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received from this category of creditor by RP till 5th July, 2023



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6	Operational creditors (Employees)	1	255,461.00	0	0	0	255,461.00	0	6	
7	Operational creditors (Government Dues)	1	6,313,258.00	0	4,103,613.00	0	2,209,645.00	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	31,162,000.00	0	10,626,166.98	0	20,535,833.02	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received from this category of creditor by RP till 5th July, 2023
Total		21	28,264,474,751.38	17	26,373,079,893.36	0	1,896,394,858.02	0.00		

Notes:

1. Pursuant to Regulation 10 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, an Interim Resolution Professional/Resolution Professional may call for such other evidence or clarification as he deems fit from the financial creditor for substantiating the whole or a part of its claim.

Pursuant to Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP/RP reserves the right to modify your claim on the basis of any additional information/documents that may come to our notice during the Corporate Insolvency Resolution Process. In case of any such modifications to the admitted claim amount, intimation shall be sent to the concerned creditors.



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Annexure – 4

Name of the Corporate debtor: Rajesh Construction Company Private Limited; Date of commencement of CIRP 13th May, 2021;

List of creditors as on: 5th July, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC				Verification	
1	ICICI Bank, Mumbai	02.06.2021	390,168,332.90	390,168,332.90	Unsecured	390,168,332.90	No	1.48	0	0	0	0	
2	Clearwater Capital Partners Singapore Fund IV Private Limited	02.06.2021	290,426,030.00	290,426,030.00	Unsecured	290,426,030.00	No	1.10	0	0	0	0	
3	Clearwater Capital Partners Singapore Fund V Private Limited	02.06.2021	1,641,160,775.00	1,641,160,775.00	Unsecured	1,641,160,775.00	No	6.24	0	0	0	0	
4	Asset Care and Reconstruction Enterprise Limited	09.06.2021	10,428,066,702.00	8,986,848,934.00	Unsecured	10,428,066,702.00	No	34.18	0	0	1,441,217,768.00	0	
5	Chintamani Enclave Private Limited	26.05.2021	169,303,394.00	160,187,440.00	Unsecured	-	No	0.61	0	0	9,115,954.00	0	
6	Ajay Patel	07.06.2021	66,403,899.00	66,403,899.00	Unsecured	-	Yes	0.00	0	0	0	0	
7	Al Mehwar Commercial Investments LLC	28.06.2021	214,014,864.00	214,014,864.00	Unsecured	214,014,864.00	No	0.81	0	0	0	0	
8	RARE Asset Reconstruction Limited	22.09.2021*	252,423,511.00	252,423,511.00	Unsecured	252,423,511.00	No	0.96	0	0	0	0	



9	ASK Real Estate Special Opportunities Fund II	03.09.2021	5,812,756,197.00	5,449,696,000.00	Unsecured	5,812,756,197.00	No	20.73	0	0	363,060,197.00	0
10	Ashwin Ramesh Mansharamani	14.06.2022	12,751,935.00	12,751,935.00	Unsecured	12,751,935.00	No	0.05	0	0	0	0
11	Primary Debt Investments	14.06.2022	2,996,704,838.00	2,996,704,838.00	Unsecured	2,996,704,838.00	No	11.40	0	0	0	0
12	Quantum Advisors Private Limited	14.06.2022	19,127,503.00	19,127,503.00	Unsecured	19,127,503.00	No	0.07	0	0	0	0
TOTAL			22,293,307,980.90	20,479,914,061.90		22,057,600,687.90		77.64	0	0	1,813,393,919.00	0.00

Note:

1. The Corporate Debtor has given Corporate Guarantee for the facilities granted by Sr. No. 1 to 4 and 7 to 12 to the group companies of the Corporate Debtor

2. Ajay Patel is the Director of the Corporate Debtor and has granted unsecured loan to the Corporate Debtor.

3 * The Claim of IREP Credit Capital Private Limited was received 22nd September, 2021. Now the debt has been assigned to RARE Asset Reconstruction Limited vide assignment agreement executed in the month of March, 2023

4. The amount of Claim under Sr. No 5 & 9 have been rejected since the process is at the advanced stage and at the stage of receiving the Resolution Plan. Since no documents have been received from the Financial Creditor, till date, the Resolution Professional proceeded to partially admit the claim to the extent of information available.

